

31

P.C.Mishra vs.UOI

HEARING SL.NO.2
O.A.No.740/11
Date-08.1.2015

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

An affidavit has been filed by the applicant expressing his desire not to further proceed with this Original Application, inter alia, with a prayer to grant him liberty to file a better O.A.

Shri U.B.Mohapatra, learned SCGSC for the Union of India and Shri G.C.Nayak, learned Govt.Advocate for the State of Odisha are present and heard. In view of the affidavit as aforesaid, the O.A. is disposed of as withdrawn.

Copy of this order be made over to the learned counsels for the parties.

MEMBER(A)

MEMBER(J)